COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal Nos. 107 of 2015 and 117 of 2015

Dated : 26th October, 2016

In the matter of:

Appeal No.107 of 2015

Haryana Power Purchase Centre & Anr. … **Appellant(s)**
Vs.
Haryana Electricity Regulatory Commission & Ors. … **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No.117 of 2015

Lanco Amarkantak Power Ltd. … **Appellant(s)**
Vs.
Haryana Electricity Regulatory Commission & Ors. … **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **30th November, 2016.**

Court Master

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